

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1408**

**TO BE ANSWERED ON THE 9TH DECEMBER, 2025/ AGRAHAYANA 18, 1947
(SAKA)**

**UTILIZATION CERTIFICATES OF FUNDS RELEASED FOR DISASTER
RELIEF**

**†1408. SHRI ARUN GOVIL:
SHRI DAMODAR AGRAWAL:
SMT. MALA RAJYA LAXMI SHAH:
SMT. ANITA NAGARSINGH CHOUHAN:
SHRI LAVU SRI KRISHNA DEVARAYALU:
MS KANGNA RANAUT:
SHRI RAJKUMAR CHAHAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has set any timeline or procedural norms for releasing assistance to States and Union Territories out of the National Disaster Response Fund (NDRF);

(b) if so, the details thereof;

(c) whether States/UT's are mandatorily required to submit a Utilization Certificate (UC) within a specified timeframe after receiving funds from the Central Government under the NDRF or other disaster management heads;

(d) if so, the details of the timeframes in this regard;

(e) the funds released to each State and Union Territory particularly Himachal Pradesh and Andhra Pradesh under the NDRF and other central disaster management mechanisms, from 2014 till date, year-wise; and

(f) the number and details of duration of Utilization Certificates received from States/Union Territories particularly Himachal Pradesh against the said released funds during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. In order to supplement the efforts of the State, additional financial assistance is extended from the National Disaster Response Fund (NDRF), in case of disaster of 'severe nature', in accordance with the established procedure. The entire exercise requires adhering to the established procedure envisaged in the NDRF/ SDRF guidelines, which is accessible on the Ministry's website: www.ndmindia.mha.gov.in. The Central share of SDRF is released in two equal installments, first in June and the second in December subject to fulfillment of conditions of the guidelines including information relating to crediting of earlier released funds and statement of expenditure. There is no Union Territory-wise allocation of funds under SDRF/ NDRF.

As per laid down procedure, a three tier system is followed for calculation of the additional financial assistance from NDRF. Firstly, an

on-the-spot assessment is made by an Inter-Ministerial Central Team (IMCT), comprising of representatives of sectoral Ministries/ Departments, along with the officials of the State concerned. The report of IMCT is then considered by the Sub-Committee of National Executive Committee (SC-NEC) chaired by Union Home Secretary and consisting of representatives of various Ministries concerned. Subsequently, the recommendations of SC-NEC are considered and approved by the High Level Committee (HLC) chaired by Hon'ble Union Home Minister and consisting of Union Finance Minister, Union Agriculture Minister and Vice-Chairman, NITI Aayog as Members. Quantum of funds is released from NDRF after approval of HLC.

As per the scheme of SDRF/ NDRF, the State Government is responsible to ensure that money drawn from the SDRF (including central assistance from NDRF) is actually utilized for the purposes for which it was released, only on items of expenditure and as per norms approved by the Government of India. State Accountant General is required to monitor the expenditure as per the items and norms of assistance. The Comptroller and Auditor General of India causes audit of SDRF every year in terms of the scheme of the SDRF.

The State-wise details of allocation and releases of funds from SDRF and NDRF to the States during 2014-15 to 2025-26 are given in Annexure.

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2014-15 to 2018-19

(Rs. in crore)

Sl. No.	State	Allocation under SDRF					Centre's share of SDRF released					Released from NDRF				
		2014-15	2015-16	2016-17	2017-18	2018-19	2014-15	2015-16	2016-17	2017-18	2018-19 (as on 13.03.18)	2014-15	2015-16	2016-17	2017-18	2018-19 (as on 31.03.19)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	Andhra Pr.	367.26 @	440.00	462.00	485.00	509.00	230.85	330.00	346.50	363.75	458.10	578.03	356.74	702.72	--	1004.88
2	Arunachal Pr.	44.67	52.00	55.00	57.00	60.00	40.20	46.80	49.50	51.30	54.00	125.96	--	51.06	32.44	132.49
3	Assam	320.62	460.00	483.00	507.00	532.00	425.97 #	414.00	434.70	456.30	478.80	0.00	--	--	--	--
4	Bihar	406.57	469.00	492.00	517.00	543.00	304.93	351.745	369.00	489.56	101.815 *	0.00	--	--	1363.47	--
5	Chhattisgarh	183.93	241.00	253.00	265.00	278.000	134.665	249.725 #	94.875	194.25 #	349.575 #	0.00	522.31	313.385	49.31	--
6	Goa	3.60	4.00	4.00	4.00	4.00	3.985	3.00	3.00	3.00	1.80	0.00	--	--	--	--
7	Gujarat	610.33	705.00	740.00	777.00	816.00	457.75	528.75	555.00	500.00	449.95	0.00	--	--	--	--
8	Haryana	234.48	308.00	323.00	339.00	356.00	255.41 #	203.43 #	357.75	254.25	320.00	0.00	--	--	--	--
9	Himachal Pr.	158.95	236.00	248.00	260.00	273.00	143.06	212.40	223.20	234.00	245.70	65.30	82.215	81.22	63.23	227.29
10	J & K	209.62	255.00	268.00	281.00	295.00	278.50 #	229.50	241.20	--	252.90 #	43.53	--	--	--	--
11	Jharkhand	315.36	364.00	382.00	401.00	421.00	236.52	273.00	286.50	300.75	315.75	0.00	--	--	--	--
12	Karnataka	195.65	276.00	290.00	305.00	320.00	146.74	207.00	217.50	228.75	288.00	271.38	1645.53	2292.50	913.044	959.84
13	Kerala	159.33	185.00	194.00	204.00	214.00	119.50	138.75	145.50	153.00	192.60	0.00	--	--	164.72	2904.85
14	Madhya Pr.	477.39	877.00	921.00	967.00	1016.00	358.04	657.75	690.75	725.25	914.40	83.13	1011.99	863.81	502.09	334.00
15	Maharashtra	538.08	1483.00	1557.00	1635.00	1717.00	403.56	1112.25	583.875	1810.125 #	1287.75	1426.95	1592.96	2224.78	--	2088.59
16	Manipur	8.78	19.00	20.00	21.00	22.00	3.95	21.05 #	18.00	18.90	9.90	0.00	38.71	14.65	110.82	--
17	Meghalaya	17.81	24.00	25.00	27.00	28.00	16.03	21.60	22.50	24.30	12.60	30.56	--	--	--	--
18	Mizoram	10.40	17.00	18.00	19.00	20.00	9.36	15.30	16.20	17.10	18.00	0.00	--	--	35.97	--
19	Nagaland	6.04	10.00	10.00	11.00	11.000	5.44	9.00	9.00	9.90	9.90	19.43	15.11	0.96	25.01	195.99
20	Odisha	475.98	747.00	785.00	824.00	865.00	276.98	560.25	588.75	618.00	778.50	0.00	574.6925	425.66	--	341.72
21	Punjab	270.96	390.00	409.00	430.00	451.00	203.22	292.50	306.75	203.465	321.99	0.00	--	--	--	--
22	Rajasthan	730.10	1103.00	1158.00	1216.00	1277.00	547.58	827.25	868.50	912.00	957.75	0.00	1378.13	990.82	607.77	526.14
23	Sikkim	27.65	31.00	33.00	34.00	36.00	24.89	27.90	29.70	30.60	32.40	0.00	--	--	--	54.93
24	Tamil Nadu	356.78	679.00	713.00	748.00	786.00	133.795	643.045 #	534.75	561.00	707.40	0.00	1000.00 \$	1813.66	351.81	900.31
25	Telangana	251.23 @	274.00	288.00	302.00	317.00	153.90	205.50	216.00	--	226.50 *	18.51	468.20	328.16	58.40	--
26	Tripura	23.47	31.00	33.00	34.00	36.00	21.12	27.90	29.70	30.60	32.40	0.00	--	--	--	171.74
27	Uttar Pradesh	468.44	675.00	709.00	744.00	781.00	351.33	506.25	531.75	558.00	351.45	581.29	3305.66	1062.09	119.67	157.23
28	Uttarakhand	143.02	210.00	220.00	231.00	243.00	64.295	253.36 #	198.00	207.90	218.70	216.81	--	--	--	--
29	West Bengal	370.51	516.00	542.00	569.00	598.00	277.88	387.00	406.50	426.75	269.10	0.00	459.71	275.82	324.78	--
	Total	7387.01	11081.00	11635.00	12214.00	12825.00	5629.45	8756.00	8374.95	9382.80	9658.13	3460.88	12451.96	11441.30	4722.53	10000.00

Including arrears of SDRF for the previous year.

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2019-20 to 2023-24

(Rs. in crore)

S/ No.	State	Allocation under SDRF					Centre's share of SDRF released					Released from NDRF				
		2019-20	2020-21	2021-22	2022-23	2023-24	2019-20	2020-21	2021-22	2022-23	2024-23	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andhra Pr.	534.00	1192.80	1192.80	1252.80	1315.20	324.15	895.20	895.20	940.00	987.20	570.91	657.029	351.43	--	--
2.	Arunachal Pr.	63.00	222.40	222.40	233.60	245.60	56.70	200.00	200.00	210.40	220.80	--	59.34	--	--	--
3.	Assam	559.00	686.40	686.40	720.80	756.80	503.10	617.60	617.60	648.80	680.80	--	44.37	--	250.00	--
4.	Bihar	570.00	1510.40	1510.40	1586.40	1664.80	631.12	1132.80	1132.80	1189.60	1248.80	953.17	1255.27	1038.96	--	--
5.	Chhattisgarh	292.00	460.80	460.80	484.00	508.00	177.30	345.60	345.60	181.60	181.60	--	--	--	--	--
6.	Goa	4.00	12.00	12.00	12.80	12.80	4.20	9.60	9.60	9.60	9.60	--	--	--	--	--
7.	Gujarat	856.00	1412.00	1412.00	1482.40	1556.80	886.80	1059.20	1059.20	556.00	1140.00	--	--	1000.00	--	--
8.	Haryana	374.00	524.00	524.00	550.40	577.60	227.10	392.80	392.80	412.80	433.60	--	--	--	--	--
9.	Himachal Pr.	287.00	363.20	363.20	380.80	400.80	197.23	327.20	327.20	342.40	360.80	518.06	2.90	--	214.26	787.25
10.	J & K #	310.00	--	--	--	--	405.00	--	--	--	--	--	--	--	--	--
11.	Jharkhand	442.00	605.60	605.60	635.20	667.20	331.50	454.40	454.40	--	476.80	--	--	200.00	--	--
12.	Karnataka	336.00	843.20	843.20	885.60	929.60	204.00	632.80	632.80	664.00	697.60	3208.28	689.27	1623.30	--	--
13.	Kerala	225.00	335.20	335.20	352.00	369.60	136.65	251.20	251.20	264.00	277.60	--	--	--	939.83	--
14.	Madhya Pr.	1066.00	1941.60	1941.60	2038.40	2140.80	647.10	1456.00	1456.00	1528.80	1605.60	1712.14	1891.79	600.50	--	--
15.	Maharashtra	1803.00	3436.80	3436.80	3608.80	3788.80	1352.25	2577.60	2577.60	2706.40	2841.60	5189.40	420.12	1056.39	--	--
16.	Manipur	23.00	37.60	37.60	39.20	41.60	30.60	33.60	33.60	35.20	18.80	--	26.53	--	--	--
17.	Meghalaya	29.00	58.40	58.40	60.80	64.80	38.70	52.80	52.80	27.20	27.20	--	16.52	--	--	--
18.	Mizoram	20.00	41.60	41.60	43.20	46.40	18.00	37.60	37.60	39.20	41.60	--	--	--	--	--
19.	Nagaland	12.00	36.80	36.80	38.40	40.80	10.80	32.80	32.80	34.40	36.80	176.52	1.335	--	107.304	--
20.	Odisha	909.00	1711.20	1711.20	1796.80	1886.40	552.00	1283.20	1283.20	1348.00	1415.20	3294.10	500.00	500.00	--	--
21.	Punjab	474.00	528.00	528.00	554.40	582.40	412.37	474.43	396.00	416.00	436.80	--	--	--	--	--
22.	Rajasthan	1340.00	1580.00	1580.00	1659.20	1742.40	1005.00	1184.80	1184.80	1244.80	1307.20	1949.59	68.65	--	13.46	--
23.	Sikkim	38.00	44.80	44.80	47.20	49.60	34.20	40.00	40.00	42.40	44.80	--	73.86	55.23	--	81.89
24.	Tamil Nadu	825.00	1088.00	1088.00	1142.40	1200.00	500.85	816.00	816.00	856.80	900.00	--	286.91	566.36	--	--
25.	Telangana	333.00	479.20	479.20	503.20	528.00	487.50	359.20	359.20	188.80	584.80	--	--	--	--	--
26.	Tripura	38.00	60.80	60.80	63.20	67.20	34.20	54.40	54.40	56.80	60.80	--	12.93	--	--	--
27.	Uttar Pradesh	820.00	2062.40	2062.40	2165.60	2273.60	849.30	1546.40	1546.40	812.00	1664.80	--	--	--	--	--
28.	Uttarakhand	255.00	832.80	832.80	874.40	918.40	229.50	749.60	749.60	787.20	826.40	--	--	--	--	--
29.	West Bengal	628.00	1078.40	1078.40	1132.80	1189.60	650.40	808.80	808.80	849.60	892.00	958.33	2250.28	350.13	--	--
Total		13465.00	23186.40	23186.40	24344.80	25,565.60	10,937.62	17825.63	17747.20	16392.80	19419.60	18530.50	8257.10	7342.30	1524.85	869.14

Now J&K and Ladakh are UT.

Statement showing State-wise details of allocation and release of SDRF and SDMF during the years 2024-25 to 2025-26 (till date)

(Rs. in Crore)

S/ No.	State	Allocation under SDRF		Centre's share of SDRF released		Released from NDRF	
		2024-25	2025-26	2024-25	2025-26	2024-25	2025-26
1	2	3	4	5	6	7	8
1	Andhra Pr.	1380.80	1449.60	1036.00	544.00	56.895	--
2	Arunachal Pr.	256.80	270.40	115.60	237.20#	--	34.536
3	Assam	795.20	834.40	716.00	375.60	29.017	354.84
4	Bihar	1748.00	1836.00	1311.20	688.40	--	76.704
5	Chhattisgarh	533.60	560.00	380.80	400.00#	33.243	--
6.	Goa	13.60	15.20	10.40	5.60	31.50	--
7.	Gujarat	1635.20	1716.00	600.00	1854.00#	--	76.239
8.	Haryana	606.40	636.80	455.20	238.80	--	26.241
9.	Himachal Pr.	420.00	441.60	378.40	397.60	84.564	582.11
10.	Jharkhand	701.60	736.00	1027.20	276.00	--	33.294
11.	Karnataka	976.00	1024.80	732.00	768.80	3528.447	--
12.	Kerala	388.00	408.00	291.20	153.20	--	114.488
13.	Madhya Pr.	2248.00	2360.00	1686.40	885.20	--	89.145
14.	Maharashtra	3978.40	4176.80	2984.00	3132.80	--	138.09
15.	Manipur	44.00	45.60	50.00	29.20 #	12.15	131.08
16.	Meghalaya	67.20	71.20	59.60	60.00#	11.982	--
17.	Mizoram	48.00	50.40	43.20	22.80	18.36	14.40
18.	Nagaland	42.40	44.80	38.40	40.00	181.80	14.42
19.	Odisha	1980.80	2080.00	1485.60	780.00	45.086	--
20.	Punjab	611.20	642.40	458.40	481.60	29.601	--
21.	Rajasthan	1828.80	1920.00	1372.00	720.00	--	87.51
22.	Sikkim	52.00	54.40	47.20	48.80	229.83	87.762
23.	Tamil Nadu	1260.00	1322.40	944.80	496.00	360.086	522.34
24.	Telangana	555.20	582.40	416.80	218.40	42.783	57.04
25.	Tripura	70.40	74.40	71.60	25.20	186.40	--
26.	Uttar Pradesh	2388.00	2507.20	1748.40	1836.00#	172.95	--
27.	Uttarakhand	964.00	1012.00	434.00	911.20	21.30	291.15
28.	West Bengal	1248.00	1311.20	936.00	491.60	84.771	--
	Total	26841.60	28184.00	19830.40	16118.00	5160.76	2731.39

= includes arrears of previous year.